

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(L). No. 1778 of 2020

M/s. Sanmarg Jharkhand Media Pvt. Ltd. **...Petitioner**

-Versus-

Employees State Insurance Corp. through its
Regional Director, Ranchi & Ors. **...Respondents**

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Vikash Kumar Sinha, Advocate

For the Respondents : Mr. Ashutosh Anand, Advocate

03/08.07.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Heard the parties.

As prayed by Mr. Ashutosh Anand, learned counsel appearing for the respondents, list this case after four weeks, to enable him to file counter-affidavit.

(Dr. S.N. Pathak, J.)

kunal/-